

ADM No. 299/2020

Office of the
Principal District & Sessions Judge,
Bengaluru Rural District,
Bengaluru, dated: 29.05.2020

CORRIGENDUM TO THE NOTIFICATION BEARING ADM
NO.294/2020 DATED 28.05.2020

In the sitting arrangements for Doddaballapura courts, on page No.7, against the name of Shri C. Chandrashekar, IV Additional District & Sessions Judge, Doddaballapura, an inadvertent error has been crept in as 'to sit at Devanahalli' and the same shall be read as 'to sit at Doddaballapura', as follows:

Sl.No.	Name and designation of the officer.	Date of sittings
1.	Shri Chandrashekar C., IV Additional District & Sessions Judge, Bengaluru Rural District, to sit at Doddaballapura.	01.06.2020 03.06.2020 05.06.2020 08.06.2020 10.06.2020 12.06.2020



(Venkatesh Naik T.)
Principal District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.